

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/1455/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 15th March, 2022.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2021/77 dated 14.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.03.2022 & 17.03.2022 with station leave permission from the morning of 16.03.2022 till the morning of 21.03.2022**, as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence the in-charge District & Sessions Judge, Cachar, Silchar shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/ 1456-1457 /A, dated , 15-03-2022

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)

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